

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE ANU SIVARAMAN

&

THE HONOURABLE MRS. JUSTICE M.R. ANITHA

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

WP (CRL) .NO.106 OF 2020

PETITIONER:

ADARSH S.V
ADARSH BHAVAN
KUNNICODE P.O,
KUNNICODE, KOLLAM DISTRICT

BY ADVOCATE SHRI. SOORAJ T. ELENJICKAL

RESPONDENTS:

1. THE DISTRICT POLICE CHIEF,
PALAKKAD DISTRICT
NURANI, PALAKKAD- 678001
2. THE SUB INSPECTOR OF POLICE,
TOWN NORTH POLICE STATION,
VADAKKANTHARA, PALAKKAD -678101
3. VIJAYAKUMAR
MANIKKUTTY KALAM HOUSE,
KALLEKKAD, PIRAYIRI, PALAKKAD
DISTRICT - 678006
4. SOORAJ
NEAR MOOTHANTHARA WATER TANK, DEVI
NAGAR, VADAKKANTHARA P.O, PALAKKAD

DISTRICT - 678012

5. ANANDAN
NEAR MOOTHANTHARA WATER
TANK, DEVI NAGAR,
VADAKKANTHARA P.O,
PALAKKAD DISTRICT -
678012

BY SRI.BIMAL K.NATH, GP

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
12.05.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

ANU SIVARAMAN

&

M.R.ANITHA, JJ.

W.P (Crl) No.106 of 2020

Dated this the 12th day of May, 2020

JUDGMENT

ANU SIVARAMAN ,J

It is submitted by the learned counsel for the petitioner that the writ petition is not pressed. The submission is recorded. This writ petition is, therefore, dismissed as not pressed.

**ANU SIVARAMAN
JUDGE**

**M.R.ANITHA
JUDGE**